

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 25

IA 1748/2024 In C.P. (IB)/3457(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **06.05.2024**

NAME OF THE PARTIES: **CORPORATION BANK V/S TRIMAX IT**
INFRASTRUCTURE AND SERVICES LTD.

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 1748/2024 -

1. Mr. Pushkraj Deshpande, Advocate Mr. Ashwin Hirulkar, Advocate i/b ALMT Legal appeared for the Applicant.
2. The present application is filed for early hearing of IA No. 1449/2020.
3. Registry is directed to list IA No. 1449/2020 on 10.06.2024 for hearing.
4. In view of above, **IA no. 1748/2024** is **allowed** and **disposed of**.

IA No. 1449/2020

1. Adv. Rakesh Gupta for the Erstwhile RP.
2. Learned Counsel the Applicant is directed to serve copy of the applicant to the Erstwhile RP and Erstwhile RP is directed to file reply within 2 weeks thereof.

3. List this IA on **10.06.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna